

किसी प्रकार की अंतरिम आर्थिक सहायता देने की सिफारिश करती है तथा किस तारीख से ऐसी अंतरिम सहायता दी जाए।

5. समिति अन्य बातों के साथ-साथ डाक तार विभाग की ऐतिहासिक पृष्ठ-भूमि, साधनों तथा वित्तीय शर्तों, विकासीय योजनाओं की मांगों तथा अतिरिक्त विभागीय एजेंटों के वेतन तथा अन्य सामान्य स्थानीय परिस्थितियों को ध्यान में रखकर अपनी सिफारिशें देगी। समिति अपने कार्य की प्रगति के बारे में समय-समय पर चतुर्थ वेतन आयोग को सूचित करती रहेगी।

6. समिति अपनी कार्य प्रक्रिया बनाएगी तथा यथावश्यक सूचना एकत्र करेगी और साक्ष्य लेगी।

7. समिति का मुख्यालय नई दिल्ली में होगा।

8. समिति अपने गठन की तारीख से एक वर्ष के भीतर अपनी सिफारिशें दे देगी।

हिन्दी सलाहकार समिति की बैठकें

40. श्री जगदम्बी प्रसाद यादव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके विभाग में 1984 के वर्ष के दौरान हिन्दी सलाहकार समिति की कितनी बैठकें हुईं और 1985 के वर्ष के दौरान कितनी बैठकें कराये जाने की सम्भावना है ; और

(ख) क्या किन्हीं गैर-सरकारी सदस्यों को राजभाषा कार्यान्वयन समिति में पर्यवेक्षकों के रूप में नामित किया गया है?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री बी० एन० गाडगिल) : (क) सूचना और प्रसारण मंत्रालय की हिन्दी सलाहकार समिति की 1984 के दौरान हुई बैठकों की संख्या तीन है। 1985 के दौरान समिति की चार बैठकें होने की संभावना है।

(ख) मंत्रालय की राजभाषा कार्यान्वयन समिति में पर्यवेक्षक के रूप में किसी भी गैर-सरकारी सदस्यों को नामित नहीं किया गया है। तथापि, हिन्दी सलाहकार समिति के एक गैर-सरकारी सदस्य को मंत्रालय की राजभाषा कार्यान्वयन समिति की 11-12-1984 को हुई बैठक में पर्यवेक्षक के रूप में आमंत्रित किया गया था।

Installation of Walkie-talkies at Tirumala and Tirupati

41. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have recently received a proposal from the Tirumala Tirupati Devasthanam for the installation of Walkie-talkies at different points at Tirumala and Tirupati; and

(b) if so, what action Government have taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIR. DHA): (a) Yes, Sir.

(b) Agreement in principle to grant the licences was issued on 18th May, 1984.

Working of Telephones in Calcutta

42. SHRI KRISHNA KUMAR BIRLA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a large number of telephones went out of order in Calcutta in recent months;

(b) if so, what is the reason therefor; and

(c) what steps Government are taking to improve the functioning of telephones there?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) The reasons are given below:

(1) large scale digging for Metro Railway and by other underground utility agencies such as Electricity Supply, drainage and sewerage, water supply, road development etc.

(2) abnormal rainfall in 1984.

(3) large scale theft of telephone cables and accessories.

(c) A Task Force has been setup in Calcutta to improve the telephone services by implementing the following schemes:

(1) Pressurisation of underground cables.

(2) Laying of cables in ducts to prevent damages.

(3) Replacement of old cables.

(4) Rearrangement of jumpers in cabinets and pillars for quick tracing of faults.

(5) Patrolling of telephone cable routes to ensure safety wherever digging is done by other agencies.

(6) Flooding of cable trenches before these are closed to detect damages to the cables, if any.

(7) Rehabilitation of the distribution points.

.. **Film entitled 'Indiana Johnes'**

43. SHRI KRISHNA KUMAR BIRLA; Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the screening of a foreign film entitled "Indiana Johnes" has been banned in India as it presents India in a very derogatory manner;

(b) whether it is also a fact that some Indian actors have acted in this film; and

(c) if so, what action Government propose to take to prevent Indian actors from participating in films which present the country in a humili-

liating and derogatory manner?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) No. Sir. This film has not yet been presented to the Central Board of Film Certification for the purpose of public exhibition in India. As and when it comes before the CBFC, it will be examined in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder.

(b) and (c) There have been press reports that some Indian actors have acted in this film. However, the individual actors are free to act in any film, as no Government permission is required for undertaking their work.

Film Entitled 'Garidbi'

44. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount of money invested by the National Film Development Corporation on the film "Gandhi";

(b) the total gross earnings made by this film in India and abroad;

(c) the amount of foreign exchange involved in making the film and the amount of foreign exchange earned; and

(d) the total net amount gained in India as well as abroad separately?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) Rs. 1,253.18 lakhs.

(b) £ 294.09 lakhs.

(c) The National Film Development Corporation has not spent any foreign exchange on making of the film 'Gandhi' and the investment of Rs. 636.31 lakhs made by the Corporation